

**Sixteenth Lok Sabha**

>

**Title : Introduction and passing of the Appropriation (Vote on Account) Bill, 2019.**

**HON. SPEAKER:** Now, Item No.23. Shri Piyush Goyal.

**THE MINISTER OF RAILWAYS, MINISTER OF COAL, MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS(SHRI PIYUSH GOYAL):** I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2019-2020.

**HON. SPEAKER:** The question is:

“That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2019-2020.”

*The motion was adopted.*

**SHRI PIYUSH GOYAL:** I introduce \*\* the Bill.

I beg to move:

“That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2019-2020, be taken into consideration.”

**HON. SPEAKER:** The question is:

“That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2019-2020, be taken into consideration.”

*The motion was adopted.*

**HON. SPEAKER:** The House will now take up clause-by-clause consideration of the Bill.

The question is:

“That clauses 2 to 4 stand part of the Bill.”

*The motion was adopted.*

*Clauses 2 to 4 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

**HON. SPEAKER:** The Minister may now move that the Bill passed.

**SHRI PIYUSH GOYAL:** I beg to move:

“That the Bill be passed.”

**HON. SPEAKER:** The question is:

“That the Bill be passed.”

*The motion was adopted.*